

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. IA 1922/2022 In C.P. (IB)/720(MB)2017

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2022**

NAME OF THE PARTIES: **Amit Gupta**
 IN THE MATTER OF
 Bank of India Ltd.
 Vs.
 HDO Technologies Ltd.

APPEARANCE :

FOR APPLICANT : Adv. Geeta Toraskar

FOR RESPONDENT : Absent

**Section: Rule 11 of NCLT Rules, 2016 U/s 7 of Insolvency and
Bankruptcy Code, 2016**

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **18.10.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

26.09.2022
Sapana

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)